

GHV INFRA PROJECTS LIMITED

(Formerly known as Sindu Valley Technologies Limited)

("GIPL" or "GHV" / "TARGET COMPANY" / "TC")

(Corporate Identification No. L43900KA1976PLC173212)

Registered Office: No. 3, 2nd Floor, Dr TCM Royan Road, Opp Ayyappa Temple, Bengaluru, Karnataka, 560053;
Corporate Office: Kanakia Wall Street, A-511/512, 5th Floor, Andheri Kurla Road, Chakala, Andheri East, Mumbai-400093
Phone No.: +91- 22 67250014; Email id: info@ghvinfra.com; Website: www.ghvinfra.com

Open offer for acquisition of 40,82,000 Equity Shares of Rs. 10/- each representing 28.32% of the existing equity and voting share capital of the Target Company by Mr. Jahidmohmed H. Vijapura ("Acquirer-1") and M/s. JHV Commercials LLP ("Acquirer-2"), (Acquirer-1 and Acquirer-2 hereinafter collectively referred to as the "Acquirers") along with Mrs. Husena Musamji, Person Acting in Concert (hereinafter referred to as "Person Acting in Concert" / "PAC")

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers and PAC, in connection with the offer made by the Acquirers and PAC in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers and PAC have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkaal - Marathi Daily (Mumbai edition); Kolaravaani - Kannada Daily – (Bangalore Edition) on October 25, 2024.

- Name of the Target Company : GHV Infra Projects Limited
(Formerly known as Sindu Valley Technologies Limited)
- Name of the Acquirers along with Person Acting in Concert : Mr. Jahidmohmed H. Vijapura ("Acquirer-1"),
M/s. JHV Commercials LLP ("Acquirer-2") and
Mrs. Husena Musamji, Person Acting in Concert ("PAC")
- Name of the Manager to the offer : Navigant Corporate Advisors Limited
- Name of the Register to the officer : MUFG Intime India Private Limited
(Formerly known as Link Intime India Private Limited)
- Offer details
 - Date of Opening of the Offer : Tuesday, 18th February, 2025
 - Date of the Closing of the offer : Wednesday, 05th March, 2025
- Date of Payment of Consideration : N.A. since no shares tendered in the Open Offer
- Details of the Acquisition :

Sr No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 30 per Equity Share		Rs. 30 per Equity Share	
7.2.	Aggregate number of Shares tendered	40,82,000		Nil	
7.3.	Aggregate number of Shares accepted	40,82,000		Nil	
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 1,224.60 Lacs		Nil	
7.5.	Shareholding of the Acquirers and PAC before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)	
7.6.	Shares Acquired by way of Share Purchase Agreement (SPA) and Preferential Allotment ■ Number ■ % Fully Diluted Equity Share Capital	1,06,64,860 (73.98%)		1,06,64,860 (73.98%)	
7.7.	Shares Acquired by way of Open offer ■ Number ■ % Fully Diluted Equity Share Capital	37,50,140 (26.02%)		0 (0.00%)	
7.8.	Shares Acquired after detailed Public Statement ■ Number of Shares acquired ■ Price of the shares acquired ■ % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post offer Shareholding of Acquirers along with Person Acting in Concert ■ Number ■ % Fully Diluted Equity Share Capital	1,44,15,000 (100.00%)		1,06,64,860 (73.98%)	
7.10.	Pre and Post Offer Shareholding of Public Shareholders ■ Number ■ % Fully Diluted Equity Share Capital	Pre - Offer 1,85,140 (1.28%)*	Post Offer Nil (0.00%)	Pre - Offer 1,85,140 (1.28%)*	Post offer 37,50,140 (26.02%)

*Computed as a percentage of Existing Equity and Voting Share Capital of GIPL.

Note: The Board of Directors of the Target Company at their meeting held on October 18, 2024, has authorized a preferential allotment of 1,50,00,000 equity shares, out of which 1,10,00,000 equity shares to Acquirer and PAC (1,02,50,000 equity shares to Acquirer-2 and 7,50,000 equity shares to PAC) and 40,00,000 equity shares to public category investors. Accordingly, offer to public shareholders was given of 26.00% of 1,57,00,000 equity shares (after considering proposed allotment of 1,50,00,000 equity shares). However, Board of Directors of Target Company on December 12, 2024 has allotted 1,37,15,000 equity shares out of which 1,01,50,000 equity shares to Acquirer and PAC (94,00,000 equity shares to Acquirer-2 and 7,50,000 equity shares to PAC) and 35,65,000 equity shares to public category investors). Accordingly, Existing Equity and Voting Share Capital has been revised to 1,44,15,000 equity shares and offer of 40,82,000 given to public shareholders stands of 28.32% of Existing Equity and Voting Share Capital. However, public shareholding after the preferential allotment of 35,65,000 equity shares is 37,50,140 equity shares hence maximum number of shares can be tendered by public in this open offer was 37,50,140 equity shares.

8. The Acquirers along with Person Acting in Concert accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI.

10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 04.02.2025.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS AND PAC

	NAVIGANT CORPORATE ADVISORS LIMITED
	804, Meadows, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri East, Mumbai - 400059.
	Tel No. +91 22 4120 4837 / 4973 5078
	Email id: navigant@navigantcorp.com
	Website: www.navigantcorp.com
	SEBI Registration No: INM000012243
	Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: March 11, 2025